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ختم کرنے کی سرکار کوشھی نہیں کر رھی कब तक लेने का ختم کرنے کی سرکار کوشھی نہیں کر رھی विचार है ? ھے ?

श्री लाल बहाबुरः अभी यह वतालना जरा मुक्तिल है क्योंकि जिस तरह से कांट्रेक्ट की शर्ते होंगी उसी के अनुसार फ़ैसला करना होगा।

[SHRI KISHORI RAM : When will they be included ?]

t[SHRi LAL BAHADUR : It is difficult to tell at present because a decision will have to ba made according to the terms of a contract.]

خواجه عنایت الله : دیا گورنىنت نے ان ریلوے لائنس (railway lines) کے پیسنجروں (passengers) کی تکلیفات کو دور کرنے کی کوشھ کی جو انکو ان ریلوے پر سفر کے وقت ہوتی ہیں ?

[KHWAJA INAIT ULLAH : Has the Government made efforts to remove the difficulties the passengers have while travelling by these Railways?]

श्री लाल बहादुर: अभी कुछ रेलवे ऐसी हैं जिनमें हमारा इतना अधिकार है कि हम उन पर कंट्रोल कर सकते हैं और हम कर रहे हैं। मगर जिनमें हम खास तौर की सबसिडी (subsidy) देते हैं, मदद देते हैं उनमें हमको इतना कंट्रोल नहीं है जितना और रेलों पर है।

|[SHRI LAL ^BAHADUR: There are some Railways on which we can exercise control and we are doing so but we cannot exercise so much control on Railways which are receiving special subsidy from us.]

خورجه علایت الله: حکومت کو کیا یه معاوم هے که ان ریلوں میں جو پیسلجر سفر کرتے هیں ولا سب هی هندوستانی هوتے هیں مگر یه ریلوے انہی تک باهر والوں کے اختیار میں هے - کیا اس کو tfKHWAjA INAIT ULLAH : Is the Government aware tint the passengers who travel by these Railways are all Indians but these Railways are still in the possession of foreigners ? Is the Government not trying to stop this ?]

श्री लाल बहादुर: हम चाहते यह है कि हम कुछ इन्तजाम इन रेलों में कर सकें मगर कानूनी स्कावट की वजह से हम ऐसा नहीं कर पाते हैं। दूसरी बात यह है कि अगर हम इन रेलों को बिल्कुल खत्म करदें तो इससे जनता की तकलीक़ और भी ज्यादा वढ़ जायेगी।

ttSHRi LAL BAHADUR : We want to make some arrangements in regard to these Railways but because of legal difficulties we are not able to do so. The second thing is that if we stop these Railways altogether the difficulties of the people will increase.]

t[KHwAjA INAIT ULLAH : By "stop this" I mean that the Government should take these Railways also in its possession.]

WRITTEN ANSWERS TO QUESTIONS

PILFERING OF GOODS

*60. PROF. DINKAR : Will the Minister for RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that pilfering of goods on the Railways has been continuing at Mokam:hghat, Simariaghit and Barauni Junction in Bihar since the war days and that it has caused heavy expenditure from the revenue of the State in paying the claims of the parties affected by such pilfering; and

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(b) what has been the total amount of compensation claimed by the affected parties during the last ten years in this respect and what was the total of the actual amounts paid during this period ?

"THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR) : (a) and (b) There have been cases of pilferage at Mokamehghat, Simariaghat and Barauni Junction. It is not possible to state whether the amount of claims paid for such pilferage was heavy, as separate figures showing the amount of claims preferred and paid on account of pilferage of goods passing via these or other individual stations are not maintained separately.

IMPLEMENTATION OF RECOMMENDATIONS MADE BY DELHI IMPROVEMENT TRUST ENQUIRY COMMITTEE

*70. SHRI K. B. LALL : Will the Minister for HEALTH be pleased to state the steps taken by Government to implement the recommendations made by Delhi Improvement Trust Enquiry Committee in their final Report, which was submitted about a year ago ?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR) : The final report of the Committee was considered by the Government of India and referred to the Chief Commissioner, Delhi, with necessary instructions for implementation of certain recommendations and detailed examination of other items and also to consider the question of placing the report before the Delhi State Legislative Assembly to ascertain their views. The report was placed before the Delhi Legislative Assembly at its last Session by the Delhi State Government. The proposals of the Delhi State Government are awaited.

RESTORATION OF DISMANTLED LINES

*7i. SHRI K. B. LALL : Will the Minister for RAILWAYS be pleased to state:

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(a) whether the restoration of the dismantled lines will be effected in any order of priority; if so, what is the order of priority; and

(b) which dismantled lines are going to be restored ?

THE MINISTER FOR RAILWAYS (SHRI LAL BAHADUR): (*a*) Of the 26 lines dismantled during the last war, Bhimsen-Khairada and Tinpahar-Rajmahal lines have already been restored. The Central Board of Transport have approved of the restoration of the following eleven lines in order of priority given :

 (i) Vasad-Kathana (it) Bijnor-Chandpur Siau (Hi) Nagrota-Jagindernagar (iv) Madura-Bodinayakanur (v) Shoranur-Nilambur (vi) Cambay Bunder Siding

(vii) Unao-Madhoganj-Balamau

(*viii*) Bobbili-Salur (*ix*) Utraitia-Sultanpur-Zafarabad (*x*) Bhagalpur-Mandarhill (*xi*) Rohtak-Gohana-Panipat.

(b) All the above lines are going to be restored.

WITHDRAWAL OF MONEY BY Cheques

68. SHRI M. VALIULLA : Will the Minister for COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the system of withdrawal of money by cheques from Post Office Savings Bank accounts has been introduced only in certain places of Bombay Circle; if so,

- (j) what are the names of such places, and
- (it) what are reasons for not ex-. tending that system to cities of other circles; and